

2. Appointment of Honorary Game Wardens.
3. Creation of mobile armed forces for checking poaching.
4. Establishment of a Wild Life Management School.
5. Enactment of comprehensive legislation for the protection and preservation of Wild Life.

(c) These are under the State Government's consideration.

Gold Smugglers in Jamnagar

2793. SHRI P. M. MEHTA : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of the fact that the entire coast from Sikka to Salaya in the Jamnagar District is used for hiding smuggled gold;

(b) if so, the steps Government have taken to curb the activities of smugglers there; and

(c) whether the Customs authorities are not able to keep a round the clock vigil on the coast for lack of modern equipment to detect smuggling ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) Seizures of contraband gold have been made on the Western Coast from Sikka to Salaya from time to time. It is difficult to say whether the entire coast between these two points is used for hiding smuggled gold.

(b) and (c) : Besides strengthening the intelligence agencies, intensive patrolling is carried on on the Western Coast. Additional preventive staff has also been recently sanctioned to curb the activities of the smugglers. Equipment like vehicles and launches have also been provided for better control.

A high level study group to examine and advise on the requirements of modern equipment was set up and its report is under examination.

Allotment of task to N. C. C.

2794. SHRI P. M. MEHTA : Will the Minister of DEFENCE be pleased to state :

(a) whether Centre has written to the States suggesting that the National Cadet Corps may be allotted certain tasks like civil defence; maintenance of essential services etc; and

(b) if so, the reaction of the State Governments thereto ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b). In exercise of the powers conferred by Section 10 of the National Cadet Corps Act, 1948 (31 of 1948) the Central Government had in a notification issued on 9th September, 1965, prescribed the following as the duties which shall be performed by the National Cadet Corps Officers (Senior, Junior and Girls' Division) and Cadets (including girls) of the Senior Division who are of the age of seventeen years and above, namely :—

- (a) Passive Air Defence including rescue work, first aid, evacuation of casualties, fire-fighting and removal of debris.
- (b) Manning of Civil Defence posts including civil defence patrols and lookouts.
- (c) Maintenance of essential services such as motor transport, pioneer and engineer services, water supply and power supply.
- (d) Traffic control.
- (e) Manning of static signal installations.
- (f) Messenger service.
- (g) Duties in hospitals.
- (h) Administration and running of camps in case of movement of civil population, and
- (i) Any other allied duties.